

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 171/2015

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. Priyadrshani Institute for information Technology Pvt. Ltd. Petitioner

Order deliver on 11.08.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri J. H. Khan, Advocate

For Regional Director : Shri Manish Raj, Company Prosecutor

ORDER

Two complete sets of the Application have been filed on 31.7.2017.

Report of RD has yet not been filed.

The representative of RD requested for one week time to file RD report.

List the matter on 22.08.2017.


(Shiv Ram Bairwa)
Registrar